

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 4130**  
ANSWERED ON – 30/03/2026

**PROGRESS IN E-20 ROLL OUT**

4130. SHRI IRANNA KADADI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the nationwide progress is perfectly on track to achieve the ambitious 20 per cent ethanol blending target (E-20) by 2025-26;
- (b) whether the highly enthusiastic and rapid adoption of flex-fuel vehicles by top automobile manufacturers has perfectly synchronized with the E-20 rollout;
- (c) the details of the massive, highly efficient infrastructure upgrades flawlessly completed by OMCs across thousands of retail dispensing units;
- (d) the staggering amount of foreign exchange saved and the massive reduction in carbon emissions successfully achieved through this visionary policy; and
- (e) the forward-looking steps taken to aggressively pioneer Next-Gen biofuels, including Sustainable Aviation Fuel (SAF), to dominate the global green energy market?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI SURESH GOPI)

(a) to (c): Government has promoted ethanol blending under the Ethanol Blended Petrol (EBP) Programme. The National Policy on Biofuels – 2018, as amended in 2022, inter-alia, advanced the target of 20% blending of ethanol in petrol from 2030 to Ethanol Supply Year (ESY) 2025-26. This target of 20% has been achieved in December 2025 due to the concerted efforts of the Government.

At present all retail outlets of Public Sector Oil Marketing Companies (OMCs) across the mainland of the country having petrol selling facilities, dispense E20 petrol.

Government has taken regulatory steps to ensure a smooth transition by notifying E20 fuel specifications.

(d): During the ESY 2014-15 up to February 2026, the EBP Programme has resulted in savings of more than Rs. 1,70,560 crore of foreign exchange and approximately 869 lakh metric tone of net CO2 reduction.

(e): Government has taken several steps to promote other biofuels also including Sustainable Aviation Fuel (SAF). The Government has approved indicative blending targets of 1% by 2027, 2% by 2028 and 5% by 2030 for SAF in Aviation Turbine Fuel (ATF), initially for international flights. As a significant milestone, Indian Oil Corporation limited (IOCL) has become the first Indian company to receive the International Sustainability and Carbon Certification - Carbon Offsetting and Reduction Scheme for International Aviation (ISCC CORSIA) certificate for SAF production at its Panipat refinery. Further, IOCL and Air India, in August 2025, have also signed a Memorandum of Understanding (MoU) for the supply of SAF.

\*\*\*\*\*